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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 569 of 1997

New Delhi, dated this the 28th August, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

1. Shri Hari Singh,  
S/o Shri Shiv Singh,  
R/o House No. 168, Mandaoli,  
Fazalpur, Moh. Pundit,  
Delhi-110092.
2. Shri Ganesh Pathak
3. Shri Sudesh Kumar
4. Shri Ajay Singh
5. Shri Sanjay
6. Shri Ashok Kumar (SC)
7. Smt. Nisha
8. Shri Mahinder
9. Shri Sanjay Kumar
10. Shri Sanjay
11. Shri Billoo

.... APPLICANTS  
(Applicant Shri Hari Singh in person)

Versus

1. NCT of Delhi through  
the Secretary,  
Department of Health,  
5, Sham Nath Marg, Delhi.
2. G.B. Pant Hospital,  
Through its Director,  
Jawahar Lal Nehru Marg,  
New Delhi.

.... RESPONDENTS  
(By Advocate: Shri G. Kathpalia)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for permission to withdraw  
the O.A. No. 569/97. Permission is granted and the  
O.A. is dismissed as withdrawn.

*Adige*  
(S.R. ADIGE)  
VICE CHAIRMAN (A)

/GK/